

likely to be taken in this regard?

(h) if so, the details thereof; and

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAJESH PILOT): (a) to (c). An Inter-Ministerial Group set up by the Government on 8.4.93, had proposed to issue PIO Card to Persons of Indian Origin which may entitle them for special concessions/facilities. No final decision has been taken by the Government on this.

Ground Water Level

711. SHRI D. VENKATESWARA
RAO:
SHRI SULTAN SALAHUDDIN
OWAISI:

Will the Minister of WATER RESOURCES be pleased to state :

(a) whether there is a rapid decrease in ground water level in Andhra Pradesh;

(b) if so, the details thereof;

(c) whether the Government of Andhra Pradesh has requested the Union Government to take necessary measures in this regard;

(d) whether there is any legislation to prevent large scale extraction of ground water for commercial purposes;

(e) if so, the details thereof;

(f) if not, the steps taken/proposed to be taken by the union Government to prevent excess pumping of ground water;

(g) whether the Central Ground Water Board has conducted any survey for the availability of ground water in the State;

(i) the follow-up action taken by the Union Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF URBAN DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P.K. THUNGON): (a) and (b) No Sir, However gradual decline in ground water level has been observed in certain areas of Mahaboobnagar, Kurnool, Prakasham and Chittoor Districts of Andhra Pradesh.

(c) No, Sir.

(d) and (e) A Model Bill to regulate and control the development of ground water has been circulated to all State Governments/Union Territories.

(f) Does not arise.

(g) and (h) Based on the surveys and exploration conducted by the Central Ground Water Board, Ground Water Resources available in Andhra Pradesh has been assessed as 43365.87 million cubic meter per year.

(i) Development of ground water resources is done by the State Governments.

[Translation]

Terrorist Activities in Doda

712. SHRI CHENTAN P.S.
CHAUHAN:
SHRI INDRAJIT GUPTA:
SHRIMATI DIPIKA H.
TOPIWALA:
SHRI LOKANATH
CHOUDHURY:

SHRI MULLAPPALLY
RAMACHANDRAN:
DR. P.R. GANGWAR:
SHRI PANKAJ
CHOWDHARY:
SHRIMATI GIRIJA DEVI:
SHRI SANTOSH KUMAR
GANGWAR:
SHRI BALRAJ PASSI:
SHRI B.L. SHARMA PREM:
PROF. PREM DHUMAL:
SHRI ANAND RATNA
MAURYA:
SHRI PRABHU DAYAL
KATHERIA:
SHRI ATAL BIHARI
VAJPAYEE:
SHRI DEVI BUX SINGH:
SHRI GURUDAS KAMAT:

property due to terrorist activities in Doda, Jammu and Kashmir, during each of the last three years and the current year so far;

(b) the number of terrorists killed and arrested and the details of arms, ammunition and explosives recovered from them;

(c) whether the Government propose to declare Doda as a 'Disturbed Area';

(d) if so, the time by which it is likely to be done;

(e) if not, the reasons therefor; and

(f) the measures being taken to check terrorism in the areas?

Will the Minister of HOME AFFAIRS be pleased to state :

(a) the number of civilians and security personnel killed and injured and the loss of

THE MINISTER OF STATE OF THE MINISTRY OF HOME AFFAIRS (SHRI RAJESH PILOT): (a) and (b). The information in this regard is as follows:-

Killings in District Doda (Since 1991)

| | 1991 | 1992 | 1993 | 1994 (upto June) |
|---------------------------|------|------|------|------------------|
| Militants | 1 | 12 | 60 | 21 |
| Civilians | - | 8 | 74 | 49 |
| Security forces personnel | - | 17 | 18 | 11 |

Properties destroyed in District Doda (Since 1991)

| | 1991 | 1992 | 1993 | 1994 (upto June) |
|-----------------|------|------|------|------------------|
| Schools | - | 1 | 28 | 36 |
| Govt. buildings | 1 | 14 | 97 | 60 |
| S.F.C. Depots | - | - | 6 | 4 |
| Bridges | - | - | 1 | 2 |

(c) to (f). There has been intensification of anti-militancy operations, including deployment of additional security forces at vulnerable points, increase in patrolling of such areas, establishing of additional pickets and intensification of search and cordoning off operations to nab militants. Confidence building measures have also been taken by the administration, which has resulted in almost all migrants returning to their native places in District Doda. The situation in the District is now under control. Therefore, it is not considered necessary to declare Doda as a disturbed area.

Migration from Doda

713. SHRIMATI BHAVNA
CHIKHALIA:
SHRI RAJESH KUMAR:
DR. P.R. GANGWAR:
SHRI RAMESHWAR
PATIDAR:
SHRIMATI SAROJ DUBEY:

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether terrorist incidents in Doda, Jammu and Kashmir have increased recently;

(b) if so, the number of such incidents which took place in Doda, during the least one year, Month-wise;

(c) whether there has been large scale migration of people from Doda to Himachal Pradesh recently;

(d) if so, the reasons therefor;

(e) the number of persons who migrated from Doda during the last three months; and

(f) the steps being taken to check such migration?

THE MINISTER OF STATE OF THE MINISTRY OF HOME AFFAIRS (SHRI RAJESH PILOT): (a) Yes, Sir. There has been an increase in terrorist incidents in Doda District of Jammu and Kashmir.

(b) According to available information, about 360 militant related incidents had taken place in Doda district during 1993, and from Jan. '94 to June '94, the number of such incidents in the area was as follows:-

| | |
|----------|----|
| January | 68 |
| February | 25 |
| March | 60 |
| April | 66 |
| May | 61 |
| June | 67 |

(c) to (f) During the month of May 1994, about 800 persons migrated from some villages of Doda District to Chamba District of Himachal Pradesh, due to the fear of retaliation from militants in the wake of killing of a bad character and a militant on 19.5.94 by the villagers of Goha in Tahsil Gandoh (Doda). From January to June 1994, in all, about 233 families comprising of 1777 persons migrated from Doda District to Udhampur, Jammu, Kathua and Chamba District. These families have since returned to their villages.

There has been intensification of anti-militancy operations, including development of additional security forces at vulnerable points, increased patrolling of such areas,